

In the High Court of Judicature, Bombay.

Two day, the 20 day of Dec 1864

SPECIAL APPEAL No. 799 of 1864.

Pandoorung Krishna Deshpande of
the Konkan District _____ } Appellant,

(Original Plaintiff -)

versus

Shitaram Anunt Prudhan and
Kata Dipajishet Marwadi of the
Konkan District _____ } Respondents,

(Original Defendants)

Rs. 44 - 3 - 3.

The claim in the Original Suit was to *Main possession*
of certain land in execution of the terms of a
deed

In Appeal No. 252 of 1864 the
of the District of *the Konkan* at *Lamong* confirmed
the Decree of the *Moffat Pann* who had thrown out
the claim

A Special Appeal was preferred in the High Court on the grounds that (1) the
District Judge was wrong in holding that twenty-
five years possession was sufficient to a pre-
scriptive title; that (2) the District Judge was
wrong

wrong in omitting to decide whether Moro Sundar
had a right to sell the land in dispute to the
Defendant No 2, who alleged having purchased
it from the said Moro; and that ⁽³⁾ the District
Judge was wrong in omitting to decide whether
the Plaintiff had a mortgage lien on the land
in question or not.

That I do
confirm the decree of the District
Judge with costs

R Couch
A. Weston.

A. M. Wade

MEMORANDUM OF COSTS incurred in Special Appeal No. 799

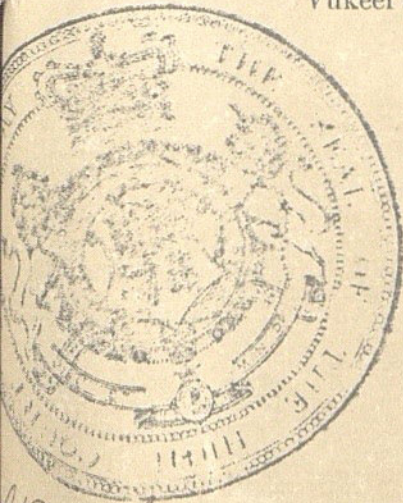
of 186 *A* against the decision of the Judge _____ of the District of *the Kanku* and disposed of on the 20th December 1864 by *confirming the same with costs.*

BY THE APPELLANT—

<i>In the District.</i>				
In the <i>Mooiwipps Court</i>	10. 5. 2.			
In the <i>Judge's Court</i>	7. 13. 5.			
			18. 2. 7	
<i>In this Court.</i>				
Stamp for Memorandum of Special Appeal	4 ..			
Stamps for copies of Decree and Judgment	2. 8. ..			
Stamp for Vukeelutnama	2. ..			
Batta for Process and Postage	1. 10. ..			
Sectioner's Fee	1 14 3			
Vukeel's Fee	1 5. 2.			
			13. 5. 5	
		Rupees.....	31. 8. ..	

BY THE RESPONDENT ✓

<i>In the District.</i>				
In the <i>Mooiwipps Court</i>	11. 10. 2.			
In the <i>Judge's Court</i>	2. 5. 2.			
			13. 15. 4	
<i>In this Court.</i>				
Stamp for Vukeelutnama	" " "			
Vukeel's Fee	" " "			
			" " "	
		Rupees.....	13. 15. 4	



R. West

R. West
Registrar

Sealer
The 20th day of December 1864.